



\$~19

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **O.M.P. (COMM) 166/2017**

BAKSHI SPEEDWAYS

..... Petitioner
Through: Mr. Ravi Sikri, Sr. Adv. alongwith
Mr. Deepank Yadav, Mr. Abhishek
Sandillaya and Ms. Kanak Grover,
Advs.

versus

HINDUSTAN PETROLEUM CORPORATION LTD

..... Respondent
Through: Mr. Avneesh Garg, Adv. with Mr. P.
Sinha, Mr. Dipit Sareen and Ms.
Srikas, Advs.

CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA

% **ORDER**
10.05.2023

List on 25.05.2023.

SACHIN DATTA, J

MAY 10, 2023/r